

## BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P(IB) No.433/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> September 2017, 10.30 A.M.**

Name of the Company	Jai Balaji Industries Ltd. -Vs- Purulia Metal Casting Pvt. Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Manju Bhutelia, Adm ] for the  
2) Sonia Sharma, Adm ] Operational  
Creditor  
Sonia Sharma  
Adm  
14/09/17

## ORDER

1d. Counsel for the petitioner made a request for adjournment.

Prayer is allowed.

List the matter on 06/10/2017.

5d) -

.(Jinan K.R.)  
Member (J)

5d)

(Vijai Pratap Singh)  
Member (J)